

Annexure – 7

Name of the corporate debtor: Our Co. Infrastructure Developers Private Limited.. ; Date of commencement of CIRP: 17.02.2025 ; List of creditors as on: 16.05.2026

List of operational creditors (Government dues) (Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Name of Creditor	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable						
1	Employees' Provident Fund Organisation, Regional Office, Gurugram		14.05.2025	4,17,385	4,17,385											Claim is admitted on provisional basis and shall be updated on receipt of additional information
2	Income Tax Department		09.12.2025	10,06,070	10,06,070											Claim was more than 90 days, the Hon'ble NCLT has approved the claim vide IA/181/2026. Claim is admitted on provisional basis and shall be updated on receipt of additional information
3	Employees' Provident Fund Organisation, Gurugram (East)		16.02.2026	25,01,422									25,01,422			Claim is not admitted. Upon verification of claim IRP found the claims of employees that has been filed are not of the employees of the CD
	Total			39,24,877.00	14,23,455.00								25,01,422			